

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1610/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE PARTIES: Ruchi Soya Industries Ltd.
V/s.
Vishal Soyamul Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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28	KAPIL SHETTY	ADVOCATE FOR PETITIONER
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17.1.2018

listed for first time.
Undertake to give
notice to Respondent.

ORDER

C.P. No. 1610/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The matter is listed for the first time.
3. The Learned Representative for the Petitioner undertakes to serve the Notice to the Respondent intimating the next date of hearing.
4. Adjourned to **20.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)
17.01.2018

aah

Sd/-

M.K. SHRAWAT
Member (Judicial)